

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No. 4043 of 2020**

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Jai Prakash, Sr. Advocate
For the Respondent Nos.1 to 5 : Mr. Sreenu Garapati, SC-III
For the Respondent Nos.6 to 9 : Mr. Gautam Rakesh, Advocate

02/05.04.2021 The present writ petition is taken up today through Video conferencing.

Issue notice.

Mr. Sreenu Garapati, the learned SC-III, appears and waives notice on behalf of respondent nos. 1 to 5.

Mr. Gautam Rakesh, Advocate, appears and waives notice on behalf of the respondent nos. 6 to 9.

The learned counsel for the respondents pray for and are allowed six weeks' time to seek instruction and file respective counter affidavits.

Put up this case under appropriate heading after six weeks.

(Rajesh Shankar, J.)

Manish